

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No.24 of 2015 in
Appeal No. 319 of 2013

Dated : 23rd November, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the Matter of

NTPC Ltd.

..... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

ORDER

Issue notice to the Respondents returnable on 07.01.2016.

Dasti in addition is permitted.

List the matter for hearing on **07.01.2016.**

(T. Munikrishnaiah)
Technical Member
JPS/pr

(Justice Ranjana P. Desai)
Chairperson